

1	2
83-84	330.16
84-85	756.19
85-86	891.75
86-87	1,261.06
87-88	2,059.42
88-89	3,855.01
89-90	3,853.59
90-91	4,552.95
91-92	12,182.35
92-93	6,492.00
93-94	10,711.55
⊙ 94-95	9,960.99

⊙ Up to 31st March, 1995.

Income Tax and Excise Duty Dues

7421. SHRI AMAR ROY PRADHAN :

SHRI SOBHANADREESWARA RAO VADDE:

Will the Minister of FINANCE be pleased to state :

(a) the total amount of Income Tax and Excise Duty (Outstanding as on March 31, 1995);

(b) the name of the top defaulters against whom the maximum Income Tax and Excise Duty arrear is outstanding and the amount of arrear to be recovered in each case; and

(c) the steps being taken by the Government for recovery of the tax arrear?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY). (a) to (c). Information is being collected and will be laid on the Table of the House

Powerloom Sector

7422. SHRI M.V.S MURTHY : Will the Minister of TEXTILES be pleased to state :

(a) whether the Philippines delegation that visited India recently have shown keen interest in country's powerloom sectors;

(b) if so, whether any agreement has been made or signed in this regard, and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) to (c). Yes, Sir, Through, no agreement has been made or signed, the delegation has shown keen interest no using Indian technology in the powerloom sector.

Upgradation of Cargo Complex at Bangalore

7423. SHRIMATI CHANDRA PRABHA URS : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to upgrade cargo complex at Bangalore Airport;

(b) if so, the details there alongwith the cost involved; and

(c) by when the execution of work is likely to be started?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c). The Air Cargo complex at Bangalore is operated by Mysore Sales (International) Ltd., a State Government of Karnataka Undertaking. Airports Authority of India has no plans to expand this cargo complex.

[Translation]

Export of Garments

7424. SHRI MANJAY LAL : Will the Minister of TEXTILES be pleased to state :

(a) whether any survey has been conducted to ascertain the scope of export of India garments in the world market;

(b) if so, the details thereof;

(c) whether the Government propose to set up textile manufacturing centres at Block level to eradicate unemployment in rural areas; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) . (a) and (b). No, Sir. Government have not conducted any survey to ascertain the scope of export of Indian garments in the world market. However, our Missions abroad and our Export Promotion Councils give their assessments from time to time regarding the scope of export of garments to different countries.

(c) No, Sir.

(d) Does not arise.

Loss/Profit of Cooperative Banks and RRBs in Madhya Pradesh

7425. SHRI PHOOL CHAND VERMA : Will the Minister of FINANCE be pleased to state :

(a) the amount of profit earned and loss suffered by the cooperative banks and regional rural banks in Madhya Pradesh during 1993-94;

(b) the reasons for suffering losses; and

(c) the steps taken to contain the losses in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) The details of the amount of profit earned and losses suffered by the cooperative banks and regional rural banks in Madhya Pradesh during 1993-94, as reported by National Bank for Agriculture and